

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 2406 of 2017

Niranjan Krishna Verma

.....

..... **Petitioner**

Versus

The State of Jharkhand & Ors.

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Prabhat Kumar Sinha, Advocate

For the Respondent-State

: A.C. to Mr. M.K. Sinha, Sr. S.C.-I

For the Respondent No. 7:

: Mr. S. Srivastava, Advocate

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12/Dated:10/09/2020:

Heard Mr. Prabhat Kumar Sinha, learned counsel for the petitioner, learned A.C. to Mr. M.K. Sinha, Sr. S.C.-1, appearing for the respondent-State and Mr. S. Srivastava, learned counsel appearing for the respondent no. 7.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned A.C. to Mr. M.K. Sinha, Sr. S.C.-1 submits that this matter may be taken up after four weeks as Mr. M.K. Sinha is not well.

Post the matter on 05.11.2020.

(Sanjay Kumar Dwivedi, J.)